

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 204 OF 2017

Dated: 19th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

M/s. Essar Power (MP) Ltd.

.... Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

Mr. Parinay Deep Shah
Ms. Aradhna Tandon for R-1

Mr. Nitin Gaur
Ms. Anuradha Mishra for R-2

ORDER

The matter is adjourned by two weeks.

List the matter on **04.10.2018.**

**(S.D. Dubey)
Technical Member**

mk/tpd

**(Justice Manjula Chellur)
Chairperson**